

Annexure-8

Name of the corporate debtor: Supreme Housing and Hospitality Private Limited (Under CIRP) ; Date of commencement of CIRP: 13-5-2026 ; List of creditors as on:
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of Claim received	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee ??	Whether related party ?	% of Voting share in CoC					
1	Central Depository Services (India) Limited	4,02,313	-	Unsecured	NA	NA	No	-	-	-	-	4,02,313	Amount is under varification
2												-	
3												-	
	TOTAL	4,02,313	-					-	-	-	-	4,02,313	

Note : The claims of the above claimants is admitted based on the information and the documents made available to the Resolution Professional (RP) by the Corporate Debtor and the claimant. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the RP